(घ) शिक्षा पर राष्ट्रीय प्राय के 6 प्रतिशत के कुल परिव्यय के लक्ष्य की प्राप्ति ग्रर्थ-व्यवस्था के विभिन्न क्षेतों के प्रतियोगी दावों को पूरा करने के लिए राष्ट्रीय ग्रर्थ-व्यवस्था की क्षमता पर निर्भर करता है।

# व्यावसायिक पाठ्यक्रमों वाले महाविद्यालयों में कीस की राशि से वृद्धि

# 320. श्री रणजीत सिंह :

### डा० जिमेन्द्र कुमार जैन :

क्या मानव संसाधन विकास मंत्री यह बताने की क्रगा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 26 जून, 1992 को "द हिन्दूस्तान "टाइम्स" में "वोकेशनल कालेज हाइक फी' शीर्षक से प्रकाशित समाचार की ग्रोर दिलाया गया है ;

(ख) यदि हां, तो क्या यह सच है कि विश्वविद्यालय ज़नुदान प्रायोग द्वारा चालू वर्ष के क्षौरान चनुदानों की राशि में वृद्धि पर रोक लगाने का च्रादेश पारित किये जाने के बाद ब्राधकांश कालेजों ने फीस की राशि में वृद्धि कर दी है;

(ग) क्या यह भी सच है कि दिल्ली में कालेंजों द्वारा प्रवेश के समय ली जाने वाली राशि में भी कई गुना वृद्धि की गई है; और

(घ) यदि हां, तो फीस की राशि में हुई इस वृद्धि से ग्राम ग्रादमी की शिक्षा पर पड़ने वाले प्रतिकूल प्रभावों के संबंध में सरकार की क्या प्रतिकिया है?

मानव संसाधन विकास मंत्रालय (शिक्षा थिमा ? ग्रौर संस्कृति विभाग) में उप मंत्री (कुमारो शैलजा) : (क) जी, हो ।

(ख) से (घ) सूचना एकव की जा रही है ग्रीर सभा पटल पर रख दी जाएगी।

#### Meeting of Ministers of Culture of State Governments

# 321. SHRI RAJUBHAI A. PARMAR SHRI MURLIDHAR CHAN DRAKANT BHANDARE: SHRIMATI VEENA VERMA;

Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleasec to state:

(a) whether it is a fact that a meeting of Ministers of Culture of State Govern ments was held in New Delhi to consider the States role in cultural affairs;

(b) if so, what were the observation; and suggestions made therein and what it Government's reaction thereto; and

(c) whether the States' role in the con text of rising communalism and religious bigotry in certain Central Universities was also considered in the meeting, if so, what decisions were arrived at therein to cur! such tendencies?

THE DEPUTY MINISTER IN TH1 MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a Yes Sir. A meeting of the Secretaries an, Ministers of Culture was held in New Delhi on 25th and 26th May, 1992 consider, among other, a summary of dis cussions on National policy on Culture.

(b) A Statement is enclosed. (*Se* below) The Govt. would take them int account while formulating the policy.

(c) No, Sir.

#### Statement

Major recommendations made in the meeting were as follows; .

(i) The Policy paper of culture, whic was based on the recommendatiot made in the 10 Regional Seminar held in 1990 wherein Experts, Criti and Administrators participated 1 considersuch a policy, was general endorsad. and indivtduls.

(iii) There was a general agreement that the encouragement of voluntary organisations in the field of culture should not be confined to the cities, but should also be taken right down to the grass roots through the Panchayat system.

(iv) Several States appealed for restoration of Centrally-sponsored Schemes in the field of culture.

(v) Considerable emphasis was laid on the eiterary movtment as, an adjunct to the National Literacy Mission.

(vi) It was emphasised that without increasing the load on the child, aspects of culture could be woven into the text books being produced by NCERT.

(vii It was recommended that a Branch Laboratory of NRIC, Lucknow be set up at Manipur and a branch of Indira Gandhi Rashtriya Manay Sangh-ralaya at Itanagar, Arunachal Pradesh.

(viii) It was felt that many aspects of cultural activities are under different Departments of Stages and they nes,d be brought under one Umbralla.

#### Miantenance of religious places

# 322. SHRI RAJUBHAI A. PARMAR: SHRI MURLIDHAR CHAND-RAKANT BHANDARE; SHRIMATI VEENA VERMA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT he pleased to state:

(a) whether any policylguidelines have been laid about the nature and extent of state regulation with regard to maintenance of religious places of high-cultural and historical value like the Bodh-Gaya, Vaishno Devi, Historical Gurudwaras, and Mosques; and

to Questions

(b) if so, the details thareof

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELLA): (a) and (b) The places of high cultural and historical value surviving in the form of centrally protected monuments and remains are maintained as per the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and prescribed norms of preservation. With regards to Bodhgaya (Maha-bodhi Temple) and Shrine of Vaishno Devi and other religious buildings which are not under central protection, are looked after either by the State Governments or Private Bodies.

### **Development of Dravidian languages**

323. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to start a centre far the development on Dravidian languages at Kuppam in Chittoor district of Andhra Pradesh;

(b) if so, the details thereof; and

(c; if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) A proposal for the establishment of a society for the Indian Institute of Dravidian Studies at Kuppam in Chittoor district of Andhra Pardesh has been received from Shri B. Ram Chandra Rao. Since commitment of the State Govrn men's of Andhra Pradesh, Tamil Nadu, Karnataka and Kerala to support the proposal was inter alia reported, the comments views of the State Governments have been sought, which are still awaited.

(c) Question does not arise.